

F. No. 01(15)/Reg./Amendments/CESTAT/2022
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R. K. Puram, New Delhi-110066

Date: 18.08.2023

OFFICE ORDER

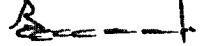
Hon'ble President is pleased to reconstitute the Review Committee to look into the procedures relating to the working of the Tribunal in view of the changes brought by notifications, orders, etc. issued from time to time and to incorporate the same on the CESTAT (Procedure) Rules, 1982 and CEGAT (Countervailing Duty and Anti-Dumping Duty) Procedure Rules, 1996. A Committee of the following Members is, therefore, constituted and the Committee may submit a report with suggestions for modifications/ amendments of the procedure rules within a period of two months.

The Review Committee shall consist of:

- 1.) Ms. Rachna Gupta, Hon'ble Member (Judicial)
- 2.) Ms. Binu Tamta, Hon'ble Member (Judicial)
- 3.) Mr. P. V. Subba Rao, Hon'ble Member (Technical)

The Committee will be assisted by Mr. Mukesh Gupta, Deputy Registrar and Ms. Harshita Pandey, Assistant Registrar.

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Ms. Rachna Gupta, Member (Judicial), CESTAT, New Delhi.
3. Ms. Binu Tamta, Member (Judicial), CESTAT, New Delhi.
4. Mr. P. V. Subba Rao, Member (Technical), CESTAT, New Delhi.
5. Mr. Mukesh Gupta, Deputy Registrar, CESTAT, New Delhi.
6. Ms. Harshita Pandey, Assistant Registrar, CESTAT, New Delhi.
7. Office Copy/Website.